

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

**No.Estt.(RJS)/46/2022**

**Date : 13.03.2022**

**Shri Satish Chandra**, an officer in the District Judge Cadre, presently under transfer from the post of District & Sessions Judge, Jhalawar and who has been appointed/posted as **P.O., Rajasthan Non-Govt. Educational Institutional Tribunal, Jaipur Metropolitan-I** vice Shri Khagendra Kumar Sharma vide State Government Order No. F. 12(23)शिक्षा-5/अधिकरण/2019 dated 12.03.2022, is hereby relieved to join his new assignment immediately.

**Note:**

1. On account of utmost administrative exigencies, he is directed to join his new assignment immediately without availing joining time.

**BY ORDER**

  
**REGISTRAR GENERAL**

**No.Estt.B2(v)1/2022/900**

**Date : 13.03.2022**

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. All the sitting Hon'ble Judges at RHC, Jodhpur/Bench, Jaipur through E-mail.
4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
5. The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.
6. The Secretary to the Government of Raj, Department of School Shiksha (Gr.5), Jaipur.
7. The Secretary, Lokayukta, Sachivalaya, Jaipur.
8. The Accountant General, Rajasthan, Jaipur.
9. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar HQ. at Delhi.
10. The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur/ Member Secretary, Rajasthan State Legal Services Authority, Jaipur.
11. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
12. Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Court/Officer/post/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
13. The Director, Rajasthan State Judicial Academy, Jodhpur.

Personal File/  
Conf. /Accounts/General/Store  
Sub. Court/Statistics/Computer Cell  
RJS Leave/Jr. Actt. /Building Cell

  
**REGISTRAR GENERAL**